

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 87  
(To be answered on the 27<sup>th</sup> July 2015)**

**ROUTES OF AIR INDIA**

**\*87. SHRI C.R. PATIL  
SHRI PINAKI MISRA**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details of domestic and international routes of various airlines operating in the country especially those of the Air India along with the total number of flights operated by them during each of the last three years;
- (b) the details of profitable and nonprofitable routes of these airlines during the said period along with the system adopted for allocation of routes to the national carrier and private carrier;
- (c) the details of the increase/decrease in the number of Air India's flights on profitable routes vis-à-vis private airlines during the said period;
- (d) whether the Air India proposes to increase the frequency of flights/introduce new flights especially from Surat and other domestic sectors; and
- (e) if so, the details and the present status thereof, if not, the reasons therefor and the proposals received by the Government to start flights from different parts of the country along with the action taken thereon?

**ANSWER**

**Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**(Shri Ashok Gajapathi Raju  
Pusapati)**

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(a) to (e): A statement is laid on the table of the House.

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**STATEMENT IN REPLY TO PART (a) TO (e) OF LOK SABHA  
STARRED QUESTION NO. 87 FOR 27.07.2015 REGARDING ROUTES  
OF AIR INDIA.**

**(a):- The details of domestic and international routes of various airlines including Air India for the current schedule is available on the official website of DGCA i.e. [www.dgca.nic.in](http://www.dgca.nic.in), which is in public domain. Airlines publish two schedules i.e. Summer Schedule and Winter Schedule, effective from March 29 to October 24 and October 25 to March 28 of following year respectively. These Schedules are published on the website of the airline and that of Director General of Civil Aviation (DGCA). DGCA maintains only the current Schedule on its website.**

**(b) and (c): No analysis with regard to profitable and non-profitable domestic routes is carried out by the Ministry as these are based on the commercial decisions of the airline. Scheduled domestic airlines (Private and national carriers) are free to operate anywhere within the country, subject to compliance of Route Dispersal Guidelines issued by the Government. Traffic rights allocation to scheduled domestic carriers on international routes is governed under the bilateral agreement between Government of India and foreign country.**

**(d) and (e) Air India continuously monitors the market developments with an objective to rationalize, restructure its schedule either by withdrawing or by introducing new routes/ increase or decrease frequency on existing routes /modifying the existing schedule/changing the equipment on a particular route etc. At present Alliance Air (a wholly owned subsidiary of Air India) operates six frequencies per week on Delhi/Surat/Delhi route with CRJ aircraft. Air India/Alliance Air currently has no plans to increase the frequency and introduce new flights to/from Surat to other domestic sectors due to non-availability of resources. All airlines file their Schedule with DGCA before starting operations on particular / route on the basis of their commercial decisions.**

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